

Currently, there are eight bills in the U.S. Congress at various stages of the legislative process that propose changes in the H-1B visa programme. In April 2017, President Trump had issued an Executive Order (EO) titled "Buy American and Hire American", which requires different arms of the U.S. Administration to suggest reforms to the work visa programme including the H-1B visa. This process is underway and no comprehensive changes have been made.

Construction of houses under PMAY

*118. SHRI SHAMSHER SINGH DULLO: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether it is a fact that Government has failed to meet the target of construction of houses under the Pradhan Mantri Awas Yojana (PMAY);

(b) whether it is also a fact that the main bottleneck in completing the target has been the financial crunch;

(c) whether several States are lagging behind in constructing the houses under PMAY; and

(d) the number of houses constructed and allocations made to each State during the last four years under PMAY, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) No, Sir. Against the validated demand of around 100 lakh houses reported by States/Union Territories (UTs) under the Pradhan Mantri Awas Yojana (Urban) {PMAY (U)}, construction of 65,48,824 houses have been sanctioned across the country; out of which 35,92,656 houses have been grounded. A total of 12,57,706 houses have been completed; out of which 12,51,881 houses have been occupied.

(b) No, Sir. So far the Central assistance amounting to ₹ 33,556.51 crore has been released in the projects approved under the Mission. A National Urban Housing Fund has been set up with an amount of ₹ 60,000 crores to be raised through Extra Budgetary Resources (EBR) in phases for the timely implementation of PMAY (U). Funds amounting to ₹ 13,050.00 crore has been raised till date through EBR and disbursed against the approved projects.

(c) and (d) Progress of the scheme is varied in different States/UTs. State-wise details of number of houses constructed and allocation made during the last four years under PMAY(U) is given in the Statement.

Statement**Physical and Financial Progress of Housing Construction during last four years under PMAY(U)**

[as on 17th Dec, 2018]

Sl. No.	State/UT	Assessment for Validated Demand of Beneficiaries eligible under Mission (Nos)	Houses Sanctioned (Nos)	Central Assistance Sanctioned (₹ in crore)	Central Assistance Released (₹ in crore)	Houses grounded for construction* (Nos)	Houses Completed* (Nos)	Houses Occupied* (Nos)
1	2	3	4	5	6	7	8	9
1.	Andman and Nicobar Island (UT)	600	611	9.18	0.27	35	8	8
2.	Andhra Pradesh	10,00,000	9,65,219	14,529.51	3,741.79	6,19,408	1,27,297	1,09,706
3.	Arunachal Pradesh	11,500	6,284	148.63	87.41	6,323	601	525
4.	Assam	1,30,000	57,530	864.72	346.50	30,680	1,472	2,935
5.	Bihar	5,00,000	2,31,777	3,611.31	963.30	1,02,957	26,917	35,770
6.	Chandigarh (UT)	12,900	128	2.77	2.77	5,088	5,088	2,817
7.	Chhattisgarh	2,53,500	2,10,503	3,136.38	841.32	89,710	26,286	28,135
8.	Dadra and Nagar Haveli (UT)	3,000	3,956	65.80	34.71	2,343	925	925
9.	Daman and Diu (UT)	800	797	13.11	6.24	576	236	236
10.	Delhi (UT)	79,000	6,315	141.13	141.13	46,895	30,295	7,931

1	2	3	4	5	6	7	8	9
11.	Goa	400	298	6.17	5.63	238	238	238
12.	Gujarat	5,00,000	3,88,536	6,341.87	3,499.69	3,13,303	1,65,530	1,74,076
13.	Haryana	1,80,000	2,50,205	3,946.41	497.39	25,653	8,647	8,888
14.	Himachal Pradesh	4,800	8,403	149.87	59.85	4,452	1,115	1,009
15.	Jammu and Kashmir	65,800	34,444	527.23	87.68	12,093	1,797	2,964
16.	Jharkhand	1,75,000	1,63,246	2,412.72	988.57	1,06,635	46,456	46,501
17.	Karnataka	10,00,000	4,10,727	6,529.70	2,559.23	2,01,118	79,344	81,973
18.	Kerala	65,600	89,307	1,390.65	930.83	66,472	20,613	20,290
19.	Lakshdweep (UT)	-	-	-	-	-	-	-
20.	Madhya Pradesh	8,00,000	6,06,811	9,301.65	4,467.32	4,02,170	1,55,774	1,59,215
21.	Maharashtra	15,00,000	7,64,238	11,065.68	2,767.09	2,06,291	1,38,655	1,55,391
22.	Manipur	28,200	29,081	436.41	160.46	11,946	1,260	1,969
23.	Meghalaya	2,900	799	12.09	5.48	1,360	738	344
24.	Mizoram	25,000	29,863	455.90	83.42	2,407	1,183	1,551
25.	Nagaland	10,000	25,764	412.37	148.18	9,705	2,460	4,053
26.	Orissa	3,50,000	1,04,410	1,653.85	641.76	66,559	24,553	22,104
27.	Puducherry (UT)	14,500	9,539	144.20	59.51	4,449	1,100	953

28. Punjab	30,000	51,430	758.97	260.39	28,202	8,071	7,686
29. Rajasthan	5,00,000	1,62,740	2,608.23	679.26	88,981	48,892	48,770
30. Sikkim	1,500	518	7.79	2.93	493	188	129
31. Tamil Nadu	8,28,000	5,35,527	8,169.24	2,790.51	4,15,152	1,24,380	1,14,547
32. Telangana	4,84,000	1,98,475	3,046.08	1,391.28	1,58,022	23,574	27,194
33. Tripura	73,000	80,002	1,233.44	617.27	63,918	17,013	17,013
34. Uttar Pradesh	9,25,000	7,60,568	11,679.65	2,715.49	3,04,714	68,656	67,625
35. Utrakhand	75,000	22,604	435.31	264.20	13,352	6,063	6,305
36. West Bengal	3,75,000	3,38,169	5,127.85	1,707.65	1,80,956	92,281	92,105
GRAND TOTAL	100,05,000	65,48,824	1,00,375.85	33,556.51	35,92,656	12,57,706	12,51,881

* Also Includes houses of old scheme grounded/ completed/occupied after 2014.